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O.A. No. 640 of 2012

Hara Prasad Mishra.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 30.08.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mrs. U.R.Padhi, Ld. Counsel for the applicant and Mr. S.B.Jena, Ld. Additional Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

2. The applicant has filed this O.A. seeking the following relief :

“ (a)notice to show cause to the Respondents why the applicant's case shall not be considered for 'revise pension' fixing his pay keeping view of the circular dtd. 4.11.2010 vide Annexure- A/8 to the O.A.

(b) To pass appropriate order directing the Respondent No.2 and 3 to consider the representations filed by the applicant vide Annexure-A/2 and A/4 keeping in view of Annexure-A/6 to the Original Application.

(c) To pass appropriate order directing the Respondent No. 3 to disburse the arrear differential amount of Rs. 2,632/- per month towards the loss of pension

as calculated w.e.f. 1.3.2010. and onwards.

(d) To pass....."

3. It is submitted by the Ld. Counsel for the applicant that the representations preferred by the applicant vide Annexure-A/2 and A/4 dated 11.08.2011 and 07.02.2012 respectively have not yet been considered and are still pending. Mrs. Padhi, Ld. Counsel for the applicant submitted that she will be satisfied if a direction is given to Respondent No.3 to consider and dispose of the pending representations.

4. Having heard Ld. Counsel for the applicant, without entering into the merit of this case, we direct Respondent No.3 to consider the representation vide Annexure-A/4 and pass a reasoned order within a period of 90 days from the date of communication of this order .

5. With the aforesaid observation and direction, the O.A. stands disposed of at the stage of admission itself.

6. Copy of this order along with paper book be transmitted to the Respondents and free copies of this order be also handed over to the Ld. Counsel appearing for the parties.

[Signature]
MEMBER (Judl.)

[Signature]
MEMBER(Admn.)

RK